National Company Law Tribunal Allahabad Bench

CPNO. 111/ND12014

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Model Tanney Put Ltd

SECTION OF THE COMPANIES ACT/1 & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. 1</u>	NO. Name	Designation	Representation	Signature
1.	Addy no way	Aproprie	Respondent	Astruet rully
2.	ASHUTOSH KUMAR	Advocate	Petitioner	Ashilist of
3	Nishand museus	Advocat	Responden	Janney to ah
	<u>CP NO.111/ND/2014</u>			

Sh. Ashutosh Kumar, Advocate for the petitioner. Sh. Akshay Mohiley, Advocate for the respondent.

The petitioner counsel informs that there is some progress in settlement due to some personal difficulty it could not be materialized. In view of this, the matter is fixed for hearing on merits. Meanwhile, the parties are at liberty to negotiate for settlement.

The matter to be listed on 24th January, 2018.

Dated:21.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)